

12.20½ hrs.

FINANCE (AMENDMENT) BILL*
1987

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : I beg to move for leave to introduce a Bill to amend the Finance Act, 1987.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to amend the Finance Act, 1987.”

The Motion was adopted.

SHRI B.K. GADHVI : I introduce** the Bill.

STATEMENT GIVING REASONS
FOR IMMEDIATE LEGISLATION
BY THE FINANCE (AMENDMENT)
ORDINANCE, 1987.

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Finance (Amendment) Ordinance, 1987.

12.21 hrs.

CUSTOMS AND CENTRAL EXCISES
LAWS (AMENDMENT) BILL*

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI

B.K. GADHVI) : On behalf of Shri Narayan Datt Tiwari, I beg to move for leave to introduce a Bill further to amend the Customs Act, 1962, the Central Excises and Salt Act, 1944 and the Customs and Excise Revenues Appellate Tribunal Act, 1986.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Customs Act, 1962, the Central Excise and Salt Act, 1944 and the Customs and Excise Revenues Appellate Tribunal Act, 1986.”

The motion was adopted.

SHRI B.K. GADHVI : I introduce** the Bill.

12.22 hrs.

MATTERS UNDER RULE 377

[English]

- (i) Need to take measures to protect the interests of arecanut growers of Kerala and Karnataka

SHRI I. RAMA RAI (Kasaragod) : Major problem faced by the Indian farmers presently is the steep and abrupt fall in price of their produce. This fluctuation had badly affected the plantation farmers of Kerala. Now the areca-nut growers of the North Kerala and parts of Karnataka are in the grip of a real economic crisis. Already their plantations and crops are badly affected by recurring drought. Price of arecanut has fallen by 50% whereas the cost of living has gone up enormously. Naturally the wages of agricultural labourers and other costs have gone up. Thousands of arecanut farmers and lakhs of agricultural labourers are helpless. This has affected the general economy of several parts of Kerala and Karnataka. Most of the arecanut farmers are small and marginal farmers.

Unless the Government itself takes up this problem either by exploring foreign

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**Introduced with the recommendation of the President.